

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No.368/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06 September 2017, 10.30 A.M

Name of the Company		Akshara Estates Pvt Ltd & Ors	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Satadeep Bhattacharya, Adv. }
2) Ms. Iram Haasan, Adv } For Me
3) Ms. Natasha Roy, Adv } Applicant
Companies
6/9/2017

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ORDER

Ld. Lawyer on behalf of the petitioner is present.

Petition has been filed under section 230-232 of the Companies Act, 2013.

Heard the petitioner at length and perused the records.

Petitioner submitted that he is going to file an affidavit with regard to the consent of the shareholders for dispensing the petition.

Fixed on 21.09.2017.

sd/-
MANORAMA KUMARI
MEMBER(J)